

descent bulbs;

(b) whether consumption of electricity can further be saved if the street lighting is changed from incandescent bulbs to sodium vapour; and

(c) if so, the details of steps taken including measures for consumer awareness to effect saving in the consumption of electricity?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) Yes, Sir.

(c) The steps taken to effect saving in the consumption of electricity mainly include:-

- Awareness promotion campaign for consumers through pamphlets, stickers, posters, newspapers advertisements, radio jingles, shortfilms, etc. on the advantages of using energy efficient lighting systems and standard electric appliances.

- Energy audits of industrial units and large buildings.

- Fixation and monitoring of energy saving targets in energy intensive sectors.

- Rectification of energy saving targets in energy intensive sectors,

- Rectification of inefficient agricultural pumpsets.

- Fiscal incentives on energy saving devices and instruments.

- Training of personnel,

- Studies and surveys to assess various policy and technical options.

### **Resumption of Trains between Junagarh and Visavadar**

6261. SHRI G. K. SHEKHADA: Will the Minister of RAILWAYS be pleased to state:

(a) the reason for cancelling four trains Nos. 383, 384, 385 and 386 running between Junagarh and Visavadar in Gujarat;

(b) whether Government propose to resume the services of these cancelled trains;

(c) if so, the date from which the trains are likely to be resumed; and

(d) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) The trains were cancelled in March, 1987 due to poor occupation.

(b) No, Sir.

(c) Does not arise.

(d) Commercially not justified.

[Translation]

### **Clearance to power Projects of Madhya Pradesh**

6262. SHRI PURUSHOTTAM KAUSHIK:  
SHRI PYARELAL KHANDELWAL:

Will the Minister of ENERGY be pleased to state:

(a) whether several projects viz. bandhan Mand, Amarkantak Extension Phase II, four gas based power projects and Korba Extension Unit V and VI submitted by Madhya Pradesh Government are pending with Union government for approval;

(b) if so, since when these are pending and the reasons therefor; and

(c) the time by which these projects are likely to be approved?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). The details of the Project reports for setting up of

Thermal Power Project received from the State Authorities and their present status are given in the Statement below.

(c) The proposal could be approved by the Central Electricity Authority after the availability of essential inputs, including the confirmation of supply of fuel on a sustained basis and environmental clearance, etc. are obtained by the Madhya Pradesh Electricity Board.

## STATEMENT

| Sl. No. | Name of the Scheme and Capacity                             | Date of receipt                                    | Present Status   |
|---------|---|--|--|
| 1       | 2   | 3  | 4  |
| 1.      | Korba (West) TPS Unit 5 and 6 (2 x 210 MW)                  | January, 89 (unit No. 5)<br>March, 89 (unit No. 6) | Approved by the Central Electricity Authority subject to certain conditions.   |
| 2.      | Mand TPS (2 x 210 MW) (A joint project of Gujarat and M.P.) | July, 83   | The scheme is under examination in the Central Electricity Authority in consultation with the other appraising agencies and could be considered for techno-economic clearance after the requisite inputs have been tied up and necessary clearances have become available. |
| 3.      | Amarkantak TPS Extn. (1 x 120 MW)                           | September, 88                                      | These proposals could be approved by the Central Electricity Authority after the availability  |
| 4.      | Gwalior CCGT (3 x 100 MW GT + 1 x 150 MW ST)                | October, 88  | of all the inputs including the confirmation of supply of fuels (coal/gas) on a sustained basis  |
| 5.      | Jhabua CCGT (3 x 100 MW GT + 1 x 150 MW ST)                 | October, 88  | and environmental clearances etc. are ob-  |

| Sl. No.  | Name of the Scheme and Capacity                              | Date of receipt | Present Status                              |
|--|--|-----------------|---|
| 1  | 2  | 3               | 4   |
| 6.   | Rajgarh CCGT ( 3 x 100 MW GT + 1 x 150 MW ST)                | October, 88     | tained by Madhya Pradesh Electricity Board. |
| 7.   | Guna CCGT (3 x 100 MW GT + 1 x 150 MW ST)                    | October, 88     |   |
| 8.   | Bandhav TPS (4 x 500 MW) A joint project of Gujarat and M.P. | May, 81         |   |
| At the instance of the Government of Gujarat and Madhya Pradesh, the Project is to be set up by NTPC in the Central Sector. The project feasibility report from NTPC is awaited. The scheme submitted by Madhya Pradesh Electricity Board is not being pursued in the Central Electricity Authority. |  |                 |   |